in the matter. A decision has been taken to permit slum improvement in respect of CPWD lands (under the Ministry of Works and Housing). The Ministry of Works and Housing is pursuing the matter with other Central Government Departments and the State Government for an early decision in the matter.

@Restriction on Sale of Fertilizer

2843. SHRI GHOUSE MOHIUD-DIN SHEIKH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that Government have imposed certain restrictions on the sale of fertilizer by some fertilizer producing companies; and
- (b) if so, whether these restrictions will lead to fertilizer glut in the country?

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH): (a) and (b). There is no restriction as such on distribution of fertilisers. Depending upon the magnitude of requirements of the States for various types of fertilisers and availability

@Previously Unstarred Question 2344 transferred from the 21st March, 1983

thereof in the particular State and also the nearby State, a Supply Plan for distribution of indigenous fertilisers is drawn up in coordination with manufacturers and state Governments. An effort is made while drawing up the Supply Plan, to ensure that crisscross and long distance movement of fertilisers is avoided as far as possible. Since the entire production of the fertiliser Companies is covered in the Supply Plan, the question of causing a situation of glut does not arise.

Financial Allocation to States under LR.D.P.

2844. SHRI H. HANUMANTHAP-PA: Will the Minister of RURAL DE-VELOPMENT be pleased to state:

- (a) the financial allocation to various States under the Integrated Rural Development Programme during the Sixth Five Year Plan period:
- (b) the amount spent so far out of this outlay, State-wise; and
- (c) the number of families covered under the Programme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) to (c)

States/UTs.	•	<u>`</u>		-		• -	No. of blocks	Allocation during S'xth Plan @ Rs 35 lakhs per blocks (Rs. in crores)	spent (since 3. 1980-81 to Jan. 1983) (Rs. in crores)	Beneficiaries covered (since 1980-81 till Feb. 1983). thousand of fami- lies)
. 1							2	3	4	5
Andhra Pradesh Assam Bihar Gujarat		•	= *'	· · ·	•	•	324 134 587	46.90	62·11 6·87 57·05	629·36 53·62 575·87 439·08

19 Written		Answers	[RAJYA	ЗНА]		to Questions		120	
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Haryana					8	³ 7	30.45	12.82	165.00
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Karnataka			e de la companie de l	-	ı	75	61.25	32.50	271.07
Kerala .			£ 4, =	•	- 1	44	50.40	12.73	271'40
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Meghalaya	-, ·•	* * = *	• %	•	ianezh Saje	24	8.40	1.43	18.3
Nagaland				•		21	7° 35	2.80	39.3
Orissa .		. = = ['s				314	109 ·9 0	23.41	358 • 1
Punjab .	•		• •	· ·	1	17	40.95	29.63	232.6
Rajasthan	•		 ••	•	a	32	81.50	40.09	336, 5
Sikkim .	•		-# _ *	•		4-	1.40	0.54	1.6
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T ripura .	•	. `	•	•	- · · ·	17.	5'95~	8'49	. 24*5
Uttar Prad	esh			•		376	306.60	106*58	2183.8
West Benga	ıl	e 4 e >		•	8	335	117.25	7.11	151.6
UNION TI	ERRITO	RIES:							
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Arunachal	Pradesl			•		48	16.80	1.47	14.5
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D& NH	aveli			•	- 1	I	0'35		0,16

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5011

ALL INDIA

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15.07

5.28

4.03

Delhi .

Mizoram

Pondicherry

Goa, Daman & Diu.

Lakshadweep .